

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.09.2023

**ORDER NO. 175 of 2023**

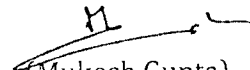
Hon'ble President is pleased to commence special sitting for CESTAT, New Delhi from **04.10.2023 to 06.10.2023** as follows:

| PERIOD   | CORAM   | WORKS ASSIGNED       |
|--|---|----------------------|
| From<br>04.10.2023<br>to<br>06.10.2023<br>and on<br>subsequent<br>days if<br>adjourned | Hon'ble Mr. Justice Dilip Gupta, President,<br>Ms. Binu Tamta, Hon'ble Member (Judicial) and<br>Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Anti Dumping matters |

Note:

1. The Division Bench matters posted before the Hon'ble President and Technical Member will be taken up after the hearing of the Anti Dumping matters are over.
2. Customs Division Bench matters will be taken up by Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical).
3. The Single Member cases listed before Ms. Binu Tamta, Hon'ble Member (Judicial) will be taken up after the Anti Dumping matters are over.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar